

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2017
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi
NAME OF THE RESPONDENT(S) : M/s Aswini Health Care Ltd
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	S.P.M. Prasad Achuthan	Counsel for Respondent 1 & 2	S.P.M. Prasad Achuthan
2.	SUSHMITA UDAYASANKAR	COUNSEL FOR RESPONDENTS R1 - R11	Sushmita U
3.	A.M. Sridharan	Counsel for Respondent	A.M. Sridharan

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 08.11.2017 at 10.30 A.M.

- 50/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc